

(a) whether Government are aware of the opinions expressed by experts and professionals that a sizeable number of drugs in the market are sub-standard ; and

(b) if so, what steps are being taken to stop manufacture and sale of sub-standard drugs ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) The Central Drugs Standard Control Organisation is aware of press reports appearing from time to time on sub-standard drugs. However, the Central Drugs Standard Control Organisation is not aware of any specific opinions expressed by experts and professionals that a sizeable number of drugs in the market are sub-standard.

(b) The provisions of the Drugs and Cosmetics Act and the Rurals thereunder for manufacture, sale and distributions of the drugs are enforced by the State Drugs Control Authorities. The Drugs Consultative Committee, a statutory body under the provisions of the Drugs and Cosmetics Act periodically reviews the enforcement and standards of quality of drugs.

Poor Quality Equipment for Calcutta Metro

2625. SHRI YASHWANTRAO GADAKH PATIL :
SHRI INDRAJIT GUPTA :
SHRI DHARAM PAL SINGH MALIK :
SHRI CHINTAMANI JENA :
SHRI NITYANANDA MISRA :
SHRI NARAYAN CHOUBEY :
SHRIMATI KISHORI SINHA :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that poor quality of traction Motors supplied by Bharat Heavy Electricals Limited for coaches is posing a serious threat to Calcutta Metro Rail System to breaking down, as reported in the Hindustan Times dated 26 October, 1986 ;

(b) whether other components of this system are also of poor quality ;

(c) if so, the details thereof and the necessary steps taken to rectify the equipment ; and

(d) how far this will affect the commuters of Calcutta ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (d) Some teething troubles were experienced in respect of certain equipment of coaches, other than traction motors, supplied by BHEL, such as Camshaft Controller, Thyristor Power Unit, Compressor and door equipment etc. These problems have been identified and remedial measures taken. This will have no significant effect on the metro services.

Introduction of Feeder Service of India Airlines in Kerala

2626. SHRI THAMPAN THOMAS :
Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether there is any proposal for introducing feeder service of Indian Airlines in Kerala connecting district headquarters ; and

(b) what is the present stage of the proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) and (b) There is no such proposal at present.

Vayudoot connection for Cuddalore

2627. SHRI P.R.S VENKATESAN :
Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether there is any proposal to include Cuddalore Town in the network of Vayudoot Services in the country ; and

(b) if not, whether Government would consider introducing Vayudoot Service for Cuddalore connecting Madras and Tiruchi ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) No, Sir.

(b) Cuddalore is close to Pondicherry where Vayudoot services are proposed to be provided during the current plan period, subject to development of the airport and availability of other infrastructure.

Increase in rate of Reimbursement Amount for Maintenance of National Highway Urban Links

2628. SHRI V. SOBHANADREESWARA RAO : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Eight Finance Commission recommended in 1984, a rate of Rs. 23,500/- per Kilometre per year for maintenance of double lane (black top roads) in respect of National Highway Urban Links in the cities and municipalities ;

(b) whether Union Government are reimbursing at the rate of Rs. 8,000/- per Kilometre per year due to which State Government could not maintain these urban links in proper condition ; and

(c) if so, whether Government propose to increase the rate of the amount as per Eight Finance Commission recommendations for proper maintenance of these roads ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) No, Sir.

(b) and (c) Yes Sir, but any extra expenditure beyond Rs. 8000/- per Kilometre per year reimbursed by the Government of India is required to be borne by the State Governments themselves in terms of the National Highway Urban Link Agreements entered into between the State Governments and the Government of India.

Construction of Road from Ongole to Kakinada under Inter-State or Economic Importance Loan Assistance Scheme.

2629. SHRI V. SOBHANADREESWARA RAO : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Standing Committee set up by Southern Rural Council has recommended that the development of second section of the road i.e from Ongole to Kakinada at an estimated cost of Rs. 175 crores may be taken up as first priority ;

(b) whether the Andhra Pradesh Government has requested Union Government to take up the second section of the road under Road/Bridge works of Inter-State or Economic Importance loan assistance scheme and partly under State plan and non-plan ; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b) Yes, Sir.

(c) It is not possible to take up works of this magnitude under the programme of Inter-State or Economic Importance.

Andhra Pradesh Proposal for a Local Amendment to Section 38 of Motor Vehicles Act

2630. SHRI V. SOBHANADREESWARA RAO : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government of Andhra Pradesh has proposed for a local amendment to Section 38 of the Motor Vehicles Act to enable the State Government to entrust the function of issue of fitness certificate for motor vehicles to well established and reliable workshop cum-garages in addition to Motor Vehicle Inspectors to minimise corruption and red-tapism ; and